

F.No. 01(03)/Roster/CESTAT/2023-Part-II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.08.2023

**ORDER NO. 152 of 2023**

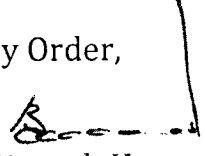
Hon'ble President is pleased to commence special sitting for **CESTAT, Hyderabad** on **10.10.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 10.10.2023 at 2:30 p. m. or any other date as may be fixed by the Third Member Bench.	Mr. Anil Choudhary, Hon'ble Member (Judicial)	Difference of Opinion matter: C/21266/2015 M/s. Sharp Ferro Alloys Ltd. vs. Commissioner of Customs, Visakhapatnam.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order,

  
(Bineesh Kumar K. S)  
Registrar

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Deputy Registrar